

HIGH COURT OF CHHATTISGARH, BILASPUR

CORRIGENDUM

No. 5627 /AR(J)/2018

Bilaspur, dated 19.06.2018

In partial modification to the amended roster w.e.f. 18th June, 2018, Corrigendum to the following effect is hereby issued to all concerned for the needful:

In the roster of Division Bench -III, all Criminal Appeals upto year 2014 shall be listed instead of Criminal Appeals upto year 2011. There will be no change in any other matter of Division Bench-III except this matter.

By order of Hon'ble the Chief Justice,


(Mamta Shukla)

Additional Registrar (Judicial)

Copy forwarded to:-

01.	The Reader to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
02.	The Reader to Hon'ble Mr. Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
03.	The Reader to Hon'ble Mr. Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
04.	The Reader to Hon'ble Mr. Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
05.	The Reader to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
06.	The Reader to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
07.	The Reader to Hon'ble Mr. Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
08.	The Reader to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
09.	The Reader to Hon'ble Mr. Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
10.	The Reader to Hon'ble Mr. Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.

11.	The Reader to Hon'ble Mr. Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
12.	The Reader to Hon'ble Mr. Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
13.	The Reader to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
14.	The Reader to Hon'ble Mr. Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
15.	The Reader to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur to place it before Her Lordship.
16.	The Reader to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur to place it before Her Lordship.
17.	The Advocate General, Government of Chhattisgarh, Bilaspur.
18.	The Registrar General, High Court of Chhattisgarh, Bilaspur.
19.	The Registrar (Vigilance/I&E), High Court of Chhattisgarh, Bilaspur.
20.	The Registrar (Establishment), High Court of Chhattisgarh, Bilaspur.
21.	The Joint Registrar, (M), High Court of Chhattisgarh, Bilaspur.
22.	The Additional Registrar (Judicial/ Administration/CPC/Ministerial/ High Court Establishment), High Court of Chhattisgarh, Bilaspur.
23.	The Secretary, High Court Legal Services Committee, Bilaspur.
24.	The Secretary, High Court Bar Association, Bilaspur.
25.	The Secretary, Chhattisgarh High Court Practicing Advocates Association, Bilaspur.
26.	The Assistant Solicitor General of India, Central Govt. High Court Premises, Bilaspur.
27.	The Deputy Registrar (O/ARJ/Criminal/ Civil/ Writ/ Central Filing/ Copying), High Court of Chhattisgarh, Bilaspur.
28.	All Assistant Registrar/ Section Officer/ In-charge (Civil/ Criminal/ Writ/ Central Filing/ S.W. Section/ Lawzima/ Paper Book & Inspection/Copying/Cause List Section), High Court of Chhattisgarh, Bilaspur.
29.	The OIC-NIC, High Court of Chhattisgarh, Bilaspur for uploading the same on Internet.

For kind information and necessary action.

(Mamta Shukla)

Additional Registrar (Judicial)

Issued No. 5327

Date 19/06/18

R.P.S. 20/06/18